

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**(IB)-220(ND)2020**

**CORAM:**

**PRESENT: MR. L. N. GUPTA**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2020**

**NAME OF THE COMPANY: MN Ventures Private Limited V/s. M/s. HFCL Satellite Communications Limited**

**SECTION: 7 of IBC, 2016**

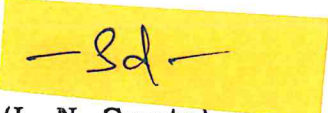
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s)	: Mr. R. K. Gupta and Mr. Swaralipi Deb Roy, Advocates		
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	For the Respondent (s)	: Mr. Amit Goel, Advocate		
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**ORDER**

Ld. Counsel for the Petitioner wishes to file additional documents in support of his argument that his claim is within limitation. To come up for further consideration on 20<sup>th</sup> February 2020.



**(L. N. Gupta)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**